

**NATIONAL COMPANY LAW TRIBUNAL,  
SPECIAL BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING

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**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**  
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**APPLICATION NUMBER** : IA/218/2020 IN  
**PETITION NUMBER** : CP/39/2019  
**NAME OF THE PETITIONER(S)** : JEYAVELU  
**NAME OF THE RESPONDENT(S)** : AALTA TOOLS AND DESIGNS PVT LTD & 4 ORS  
**UNDER SECTION** : RULE 11 OF NCLT  
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**ORDER**

The matter is called. There is no representation on behalf of both the parties. List this matter on **21.01.2021** for the presence of both the parties.

-sd-

**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**